

RAJASTHAN HIGH COURT JAIPUR BENCH, JAIPUR

DATED: 08.12.2017

NOTICE

IT IS NOTIFIED TO ALL CONCERNED THAT :-

1. DUE TO NON-SITTING OF HON'BLE MR. JUSTICE MOHAMMAD RAFIQ ON 11.12.2017 CASES LISTED BEFORE THE D.B.COMPRISING HON'BLE MR. JUSTICE MOHAMMAD RAFIQ & HON'BLE MR. JUSTICE KAILASH CHANDRA SHARMA IN DAILY CAUSE LIST DATED 11.12.2017 IN COURT NO. 4 WILL NOW BE HEARD BY THE D.B.COMPRISING HON'BLE MR. JUSTICE AJAY RASTOGI & HON'BLE MR. JUSTICE DEEPAK MAHESHWARI FROM 10.30 AM TO 01.00 PM AND 02.00 PM TO 04.30 PM IN COURT NO. 3. (EXCEPT PART HEARD & TIED UP CASES.)
2. ON 11.12.2017 HON'BLE MR. JUSTICE M.N. BHANDARI WILL SIT IN S.B. IN COURT NO. 5 FROM 10.30 AM TO 01.00 PM & 02.00 PM TO 04.15 PM INSTEAD OF 10.30 AM TO 01.00 PM & 02.00 PM TO 04.30 PM.
3. ON 11.12.2017 HON'BLE MR. JUSTICE M.N.BHANDARI & HON'BLE MR. JUSTICE G.R.MOOLCHANDANI WILL SIT IN D.B. IN COURT NO. 5 FROM 04.15 PM TO 04.30 PM & WILL HEAR THE CASES LISTED IN SUPPLEMENTARY CAUSE LIST DATED 11.12.2017.
4. ON 11.12.2017 HON'BLE MR. JUSTICE G.R. MOOLCHANDANI WILL SIT IN S.B. IN COURT NO. 7 FROM 10.30 AM TO 01.00 PM & 02.00 PM TO 04.15 PM INSTEAD OF 10.30 AM TO 01.00 PM & 02.00 PM TO 04.30 PM.
5. ON 11.12.2017 HON'BLE MR. JUSTICE KAILASH CHANDRA SHARMA WILL SIT IN S.B. IN COURT NO. 13 FROM 10.30 AM TO 01.00 PM & 02.00 PM TO 04.30 PM & WILL HEAR THE CASES LISTED IN SUPPLEMENTARY CAUSE LIST.

BY ORDER

DEPUTY REGISTRAR (JUDL.)

Supplementary Causelist(Filterd)
Monday Dated : 11/12/2017
THE CHIEF JUSTICE COURT
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE INDERJEET SINGH

NOTE: HEARING CASES SHALL BE TAKEN UP FROM THE WEEKLY CAUSE LIST

DATED 11/12/2017 TO 15/12/2017

2-HEARING CASES SHALL BE TAKEN UP FROM THE WEEKLY CAUSE LIST

DATED 11/12/2017 TO 15/12/2017 FROM SR NO 1

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATIONS			
57	S.A.W. 1951/2017	GAURAV SHARMA STATE OF RAJ AND ORS	SUNIL SAMDARIA-P
	0515 APPL 48260/2017 STAY 19721/2017		
58	S.A.W. 1956/2017	DEVENDER KUMAR MEENA R P S C AJMER AND ORS	V K SHARMA RACHIT SHARMA-P
	0515 APPL 48480/2017 STAY 19804/2017		

Supplementary Causelist(Filtered)
Monday Dated : 11/12/2017
Court No :2
HON'BLE MR. JUSTICE K.S.JHAVERI
HON'BLE MR. JUSTICE VIJAY KUMAR VYAS

NOTE: 1-CASES LISTED IN SUPPLEMENTARY CAUSE LIST SHALL BE TAKEN FIRST
2-CASES LISTED IN DAILY CAUSE LIST DATED 11/12/2017 AT S NO
12 WILL REMAIN ADJOURNED

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY			
92	S.A.W. 688/2017 1600 STAY 7623/2017	RAJ STATE INDUSTRIAL DEVEL& ANR DHARMENDRA & ORS	JAI LODHA-P SAMARTH SHARMA-R
With			
93	S.A.W. 1419/2017 1600 CMCW 791/2017 STAY 14849/2017	STATE OF RAJ AND ANR DHARMENDRA &ORS	ANURAG SHARMA AAG-P SAMARTH SHARMA-R
With			
94	S.A.W. 711/2017 1507 STAY 6683/2017	M/S VIKAS WOOD ART ASSISTANT PROVIDENT FUND	R D SHARMA-P DEEPAK GOYAL-R
With			
95	S.A.W. 1103/2017 1600 STAY 11376/2017	MANGILAL & ORS STATE OF RAJ & ORS	SAKET PAREEK ADITYA-P ADITYA PAREEK-P SAKET PAREEK-P SURYA PRATAP SINGH-R
With			
96	S.A.W. 1120/2017 1600 STAY 11548/2017	PANCHU & ORS STATE OF RAJ & ORS	SAKET PAREEK ADITYA-P SURYA PRATAP SINGH-R
With			
97	S.A.W. 1157/2017 1600 APPL 52476/2017 STAY 11984/2017	KHUDABADI SONAR COOPERATIVE SO STATE OF RAJ & ORS	N C SHARMA S L SHARMA-P SURYA PRATAP SINGH-R
With			
98	S.A.W. 1220/2017 1600 STAY 12644/2017	MOTI BHAWAN NIRMAN SAHAKARI SA STATE OF RAJ & ORS	ANIL MEHTA-P SURYA PRATAP SINGH-R
With			
99	S.A.W. 1427/2017 5200 STAY 14918/2017	RAMDEV ADDI DISTRICT COLLECTOR ORS	AMIT DADHICH-P
With			
100	S.A.W. 1446/2017 1704 STAY 15076/2017	HAKIM STATE OF RAJ AND ORS	G L SHARMA-P
With			
101	S.A.W. 1854/2017 1200 STAY 18560/2017	JHARKHAND URJA VIKAS STATE OF RAJ AND ORS	SANDEEP PATHAK-P HIMANSHU AGNIHOTRI-R
With			
102	S.A.W. 1920/2017 0703 STAY 19149/2017	RAMESH DARGAN BALWANT SINGH AND ORS	SHALINI SHEORAN-P
With			
103	S.A.W. 1953/2017 2203 STAY 19750/2017	SAROJ SUNITA AND ORS	N K JAIN KAILASH KATARA-P ALANKRITA SHARMA-R

ADMISSION WITH NOTICE SERVED- REPLY NOT FILED

**Supplementary Causelist(Filterd)
Monday Dated : 11/12/2017**

S.No.	Case Type /No	Title of The Case		Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED				
104	S.A.W. 609/2014 6900 STAY 3337/2014	TARUCHAYA NAGAR RAMARAM VIKAS STATE OF RAJ & ORS	B L SHARMA-P	RAJESH MOONDIA-R AJEET BHANDARI-R ANOOP DHAND-R
FOR ORDERS				
105	S.A.W. 1141/2017 3100 STAY 11803/2017	ICICI BANK LTD STATE (FINANCE DEPARTMENT)ORS	SURUCHI KASLIWAL-P	ALANKRITA SHARMA-R
With				
106	S.A.W. 1260/2017 3100 STAY 13119/2017	ICICI BANK LTD STATE (FINANCE DEPT) ORS	SURUCHI KASLIWAL-P	MS.ALANKRITA SHARMA-R R B MATHUR-R
FOR ORDERS ON INTERIM APPLICATION				
107	S.A.W. 832/2017 1804 (LIMITATION) CMCW 1033/2017 STAY 8059/2017	GOPAL PRASAD AND ANR SMT LACHCHO DEVI AND ORS	P S RAJAWAT-P	RAJEEV SURANA-R
FOR HEARING				
108	S.A.W. 2403/2011 1600	BHAGWAN SINGH DHAKAR AND ANR STATE OF RAJ & ORS	SAKET PAREEK-P A N SHARMA-P	RAMAVTAR KATTA-R P C SHARMA-R RAJENDRA PRASAD AAG-R
109	S.A.W. 1237/2012 1800 STAY 12338/2012	RAMU B O R AJMER AND ORS	AJAY GUPTA-P	RAJENDRA PRASAD-R D V THOLIA AAG-R DEEPAK SHARMA-R RAJENDRA PRASAD AAG-R S ZAKAWAT ALI DY G C-R

Supplementary Causelist(Filtered)
Monday Dated : 11/12/2017
Court No :3
HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MR. JUSTICE DEEPAK MAHESHWARI

NOTE: 1-CASES LISTED IN SUPPLEMENTARY CAUSE LIST SHALL BE TAKEN FIRST

2- ONLY HABEAS CORPUS CASES WILL BE TAKEN ON 11/12/2017 OF

COURT NO 4

3-SOSA 1317/2017 HAS WRONGLY BEEN SHOWN IN CRLA 2151/2017

LISTED IN DAILY CAUSE LIST DATED 11/12/2017 AT S NO 25, NOW IT

BE READ SOSA 1375/2017 IN COURT NO 4

4- SOSA 765/2017 HAS WRONGLY BEEN SHOWN IN CRLA 2151/2017

LISTED IN DAILY CAUSE LIST DATED 11/12/2017 AT S NO 25 , NOW IT

BE READ LIMITATION APPLICATION 765/2017 IN COURT NO 4

5- ORDER HAS ALREADY BEEN PASSED IN THE CASES LISTED IN DAILY

CAUSE LIST DATED 11/12/2017 AT S NO 36 TO 38 IN COURT NO 4

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
40	Hab.Corporus 220/2017	MUKESH SHARMA STATE OF RAJ AND ORS	RIPU DAMAN SINGH NARUKA-P MR BN SANDU-R
	0304 -HAB.COR.		
ADMISSION WITH NOTICE SERVED - REPLY FIELD			
41	Hab.Corporus 207/2017	ABDUL MAJID STATE OF RAJ AND ORS	LALIT KUMAR SHARMA-P MR BN SANDU-R
	0304 -HAB.COR. SENIOR CITIZEN		
FOR ORDERS (CIVIL WRIT)			
42	W.M.APPL. 592/2017	SMT JYANKI DEVI TEACHER TRAINING COLLEGE STATE (EDUCATION DEPARTMENT)ORS	VIJAY POONIA ANIL KUMAR-P R A KATTA-R MR R A KATTA-R
	4401 BEFORE		
FOR HEARING (CMA/SAC)			
43	S.A.C. 50/1997	DURGA SHANKAR J D A & ORS	N K MALOO-P K B SHARMA-R POONAM CHANDRA SHAH-R S.KASLIWAL-R SUDANSHU KASLIWAL-R
	4501		
With			
44	S.A.C. 33/1997	J D A SMT PREM KUMARI & ORS	R D RASTOGI,N K MALOO-P SUNIL KUMAR SINGH-R ANIL MEHTA-R BHARAT VYAS-R K B SHARMA-R K K SHARMA,G S BAFNA-R POONAM CHANDR SHAH-R R B MATHUR-R R N MATHUR-R S.KASLIWAL-R SUDANSHU KASLIWAL-R
	4501		
With			
45	S.A.C. 51/1997	DURGA SHANKAR PUROHIT THKURANI PREM KUMARI & ORS	N K MALOO-P K B SHARMA-R AMOD KASLIWAL-R POONAM CHANDRA SHAH-R SUDANSHU KASLIWAL-R
	4501		
With			
46	C.C.P. 422/2008	SMT SHAKUNTALA KUMARI DINESH CHOUDHARY & ORS	SUNIL KUMAR SINGH-P MAHESH GUPTA,SHYAM ARYA-R N R SARAN(DY GA)-R
	2401		

Supplementary Causelist(Filterd)
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING (CMA/SAC)			
47	C.M.A. 7073/2011	JALAJ YADAV RAJNI BALA YADAV	SANTOSH KUMAR JAIN-P SANJAY KUMAR SHARMA-R
	1006		

Supplementary Causelist(Filterd)

Monday Dated : 11/12/2017

Court No :5

HON'BLE MR. JUSTICE M.N. BHANDARI

04.15 PM TO 04.30 PM

HON'BLE MR. JUSTICE G R MOOLCHANDANI

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - DEFECT CASES			
1	W.M.APPL. 259/2016	SUO MOTU STATE OF RAJ AND ORS	VIMAL GAURAV CHOUDHARY-P
	4401 BEFORE		

Supplementary Causelist(Filterd)
Monday Dated : 11/12/2017
HON'BLE MR. JUSTICE M.N. BHANDARI

**NOTE: THE HEARING OF CASE LISTED IN DAILY CAUSE LIST
DATED 11/12/2017 AT S NO 14 WILL REMAIN ADJOURNED**

S.No.	Case Type /No	Title of The Case		Name of Advocate
FOR ORDERS				
145	CRL.M.(BAIL) 14166/2017 0202 6TH BEFORE	ISHAK STATE OF RAJASTHAN THROUGH PP	AZAD AHMED-P	P.P.-R
FOR ORDERS ON INTERIM APPLICATIONS				
146	C.W. 18769/2017 4300 APPL 63457/2017 CMS 16628/2017	M/S ARIHANT FILLING AND SERVICE AND ANR I O C LTD AND ORS	JATIN AGARWAL-P	SURUCHI KASLIWAL-R SURUCHI KASLIWAL-R
FOR FRESH ADMISSION WITH STAY/BAIL				
147	C.W. 22047/2017 3100 CMS 19257/2017	SMT GEETA DEVI SUB DIVISIONAL OFFICER AND ORS	SARANSH SAINI SUMAN-P	
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED				
148	C.C.P. 821/2016 2401	KAMAL KANT MISHRA SHRI RAJESH YADAV AND ANOTHER	GOVIND UPADHAYAY-P	VINAYAK JOSHI-R
With				
149	C.C.P. 603/2016 2401	DEEP SINGH CHAUHAN SHRI RAJESH YADAV AND OTHERS	SANDEEP GARSSA-P	VINAYAK JOSHI-R
With				
150	C.C.P. 643/2016 2401	RAFIK AHMAD SHRI RAJESH YADAV AND OTHERS	SANDEEP GARSSA-P	
With				
151	C.C.P. 822/2016 2401	RAJENDRA KUMAR SAXENA SHRI RAJESH YADAV AND ANOTHER	GOVIND UPADHAYAY-P	VINAYAK JOSHI-R
With				
152	C.C.P. 883/2016 2401	MADHU SINGH SHRI SHAILENDRA K AGARWAL AND ANOTHER	GOVIND UPADHAYAY-P	VINAYAK JOSHI-R
With				
153	C.C.P. 895/2016 2401	SUKHDEV RAJ SHARMA SHRI RAJESH YADAV AND ANOTHER	GOVIND UPADHAYAY-P	VINAYAK JOSHI-R
With				
154	C.C.P. 922/2016 2401	RAM SINGH JODHA SHRI RAJESH YADAV AND OTHERS	VINOD GOYAL-P	VINAYAK JOSHI-R
With				
155	C.C.P. 958/2016 2401	UMESH KUMAR SHARMA SHRI SHAILENDRA K AGARWAL AND ANOTHER	GOVIND UPADHAYAY-P	VINAYAK JOSHI-R
With				
156	C.C.P. 959/2016 2401	MAHENDRA KUMAR DEVMURARI SHRI SHAILENDRA K AGARWAL AND ANOTHER	GOVIND UPADHAYAY-P	VINAYAK JOSHI-R

**Supplementary Causelist(Filterd)
Monday Dated : 11/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED			
With 157	C.C.P. 963/2016	SHRI KERAL JAN SHRI SHAILENDRA K AGARWAL AND ANOTHER	GOVIND UPADHAYAY-P VINAYAK JOSHI-R
	2401		
With 158	C.C.P. 976/2016	ROOJWELT RAKESH HIJKAL R S R T C AND ANR	GOVIND UPADHAYAY-P VINAYAK JOSHI-R
	2401		
With 159	C.C.P. 978/2016	SURAJMAL GAHLOT SHAILENDRA KUMAR AGARWAL &ANR	GOVIND UPADHAYAY-P VINAYAK JOSHI-R
	2401		
With 160	C.C.P. 979/2016	SOHAN SINGH SHAILENDRA KUMAR AGARWALAND ANR	GOVIND UPADHAYAY-P VINAYAK JOSHI-R
	2401		
With 161	C.C.P. 980/2016	MUKUT BIHARI SHAILENDRA KUMAR AGARWAL AND ANR	GOVIND UPADHAYAY-P VINAYAK JOSHI-R
	2401		
With 162	C.C.P. 990/2016	JAVED HUSSAIN SHRI SHAILENDRA KUMAR AGARWAL	GOVIND UPADHAYAY-P VINAYAK JOSHI-R
	2401		
With 163	C.C.P. 991/2016	VEERENDRA SINGH SHRI SHAILENDRA K AGARWAL AND ANOTHER	GOVIND UPADHAYAY-P VINAYAK JOSHI-R
	2401		
With 164	C.C.P. 993/2016	JAI KISHAN SHARMA SHRI SHAILENDRA KUMAR AGARWAL AND ANR	GOVIND UPADHYAY-P VINAYAK JOSHI-R
	2401		
With 165	C.C.P. 1000/2016	MEGHSHYAM SHARMA SHRI RAJESH YADAV	ABHI GOYAL-P L M BHARDWAJ-P VINAYAK JOSHI-R
	2401		
With 166	C.C.P. 1007/2016	SATPAL SINGH SHRI SHAILENDRA K AGARWAL AND ANOTHER	GOVIND UPADHAYAY-P VINAYAK JOSHI-R
	2401		
With 167	C.C.P. 1008/2016	GOPAL SINGH SHRI SHAILENDRA K AGARWAL AND ANOTHER	GOVIND UPADHAYAY-P VINAYAK JOSHI-R
	2401		
With 168	C.C.P. 1009/2016	KAILASH CHAND SHALANDRA KUMAR AGARWALAND ANR	GOVIND UPADHAYAY-P VINAYAK JOSHI-R
	2401		

**Supplementary Causelist(Filterd)
Monday Dated : 11/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED			
With 169	C.C.P. 1010/2016	MAHENDRA SINGH KACHHAWA &ANR SHAIENDRA KUMAR AGARWAL AND ANR	GOVIND UPADHAYAY-P VINAYAK JOSHI-R
	2401		
With 170	C.C.P. 1011/2016	SAMARJEET SINGH SHAIENDRA KUMAR AGARWAL AND ANR	GOVIND UPADHAYAY-P VINAYAK JOSHI-R
	2401		
With 171	C.C.P. 1022/2016	OM PRAKASH VERMA SHRI RAJESH YADAV AND ANOTHER	T S PARMAR-P VINAYAK JOSHI-R
	2401		
With 172	C.C.P. 1023/2016	SHIV ONKAR SHARMA SHRI RAJESH YADAV AND OTHERS	T S PARMAR-P VINAYAK JOSHI-R
	2401		
With 173	C.C.P. 1029/2016	BHANWAR LAL SHARMA SHRI SHAIENDRA K AGARWAL AND ANOTHER	GOVIND UPADHAYAY-P VINAYAK JOSHI-R
	2401		
With 174	C.C.P. 1132/2016	HARI NARAYAN SHARMA AND ORS SHRI RAJESH YADAV	DR SAUGATH ROY-P VINAYAK JOSHI-R
	2401		
With 175	C.C.P. 1148/2016	RAJ ROADWAYS SEVA NIVARAT KARMACHARI SHRI SHAIENDRA K AGARWAL AND ANOTHER	V L MATHUR/AMIT DHAWAN-P VINAYAK JOSHI-R VINAYAK JOSHI-R
	2401		
With 176	C.C.P. 1203/2016	KANA RAM SHRI RAJESH YADAV AND OTHERS	SANDEEP GARSSA-P VINAYAK JOSHI-R VK JOSHI-R
	2401		
With 177	C.C.P. 1215/2016	MANAK CHAND SHRI RAJESH YADAV AND OTHERS	SANDEEP GARSSA-P V.K.JOSHI-R VINAYAK JOSHI-R
	2401		
With 178	C.C.P. 1218/2016	NANDU SINGH SHRI RAJESH YADAV AND OTHERS	SANDEEP GARSSA-P VINAYAK .JOSHI-R VINAYAK JOSHI-R
	2401		
With 179	C.C.P. 1278/2016	GIRDHARI LAL YADAV SHRI RAJESH YADAV AND OTHERS	KAILASH CHOUDHAY-P VINAYAK JOSHI-R VINAYAK JOSHI-R
	2401		
With 180	C.C.P. 1340/2016	NARAYAN SINGH SHRI RAJESH YADAV AND OTHERS	SANDEEP GARSSA-P VINAYAK JOSHI-R
	2401		

**Supplementary Causelist(Filterd)
Monday Dated : 11/12/2017**

S.No.	Case Type /No	Title of The Case		Name of Advocate
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED				
With 181	C.C.P. 1416/2016	BHARAT BHUSHAN CHATURVEDI RAJESH YADAV THR RSRTC	V K MATHUR/RAHUL KUMAR-P	VINAYAK JOSHI-R
	2401			
With 182	C.C.P. 1421/2016	IDDI KHAN SHRI RAJESH YADAV THR R S R T C	VINOD GOYAL-P	VINAYAK JOSHI-R
	2401			
With 183	C.C.P. 1485/2016	BRIJENDRA SINGH RAJESH YADAV MANAGING DIR THR R S R T C	V K MATHUR-P	VINAYAK JOSHI-R VINAYAK JOSHI-R
	2401			
With 184	C.C.P. 1517/2016	KRISHNA KANT SHARMA RAJESH YADAV	V K MATHUR-P	VINAYAK JOSHI-R
	2401			
With 185	C.C.P. 1519/2016	VINOD KUMAR JOHRI RAJESH YADAV MANAGING DIR THR R S R T C	V K MATHUR-P	VINAYAK JOSHI-R
	2401			
With 186	C.C.P. 149/2017	TARACHAND RAIGAR RAJESH YADAV	V K MATHUR-P	VINAYAK JOSHI-R
	2401			
With 187	C.C.P. 201/2017	SHIVJI RAM MEENA SHRI RAJESH YADAV AND ANR	VINOD GOYAL-P	VINAYAK JOSHI-R VINAYAK JOSHI-R
	2401			
With 188	C.C.P. 550/2017	RAM SWROOP SHARMA RAJESH YADAV	V K MATHUR-P	VINAYAK JOSHI-R
	2401			
With 189	C.C.P. 606/2017	KULDEEP MALHOTRA RAJESH YADAV	V K MATHUR-P	VINAYAK JOSHI-R
	2401			
With 190	C.C.P. 634/2017	PRATAP SINGH &ORS SHRI RAJESH YADAV	TANVEER AHMED-P	VINAYAK JOSHI-R
	2401			
With 191	C.C.P. 693/2017	HEERALAL MALI RAJESH YADAV MANAGING DIR THR R S R T C	V K MATHUR-P	VINAYAK JOSHI-R
	2401			
With 192	C.C.P. 694/2017	SHYAM KUMAR MISHRA RAJESH YADAV MANAGING DIR THR R S R T C	V K MATHUR-P	VINAYAK JOSHI-R
	2401			

Supplementary Causelist(Filtered)
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED				
With 193	C.C.P. 770/2017	DASHRATH LAL SHARMA KULDEEP RANKA MANAGINGH DIR R S R T C	V K MATHUR/RAHUL KUMAR-P	VINAYAK JOSHI-R
	2401			
With 194	C.C.P. 1238/2017	SATYA NARAYAN GUPTA SMT ANU GUPTA AND ORS	KULDEEP ASWAL-P	
	2401			
With 195	C.C.P. 1767/2017	GIRRAJ TIKKIWAL KULDEEP RANKA	V K MATHUR-P	VINAYAK JOSHI-R
	2401			
With 196	C.C.P. 1768/2017	YOGENDRA KUMAR SHARMA KULDEEP RANKA MANAGINGH DIR R S R T C	V K MATHUR-P	VINAYAK JOSHI-R
	2401			
With 197	C.C.P. 1814/2017	GOPAL LAL SUNAR KULDEEP RANKA	V K MATHUR-P	
	2401			
With 198	C.C.P. 1886/2017	ROOPNARAYAN SAINI KULDEEP RANKA	V K MATHUR-P	
	2401			
199	C.C.P. 296/2017	RAJU STATE OF RAJ THR PR SECRETARY AND ANR	PRADEEP SINGH-P	SANDEEP PATHAK-R
	2401			
200	C.C.P. 1773/2017	DAMODAR LAL SHARMA SHRI KULDEEP RANKA MD R S R T C AND ORS	ANSHUMAN SAXENA-P	VINAYAK JOSHI-R VINAYAK JOSHI-R
	2401			

Supplementary Causelist(Filterd)

Monday Dated : 11/12/2017

Court No :6

HON'BLE MR. JUSTICE KANWALJIT SINGH AHLUWALIA

NOTE: CASES LISTED IN SUPPLEMENTARY CAUSE LIST SHALL BE TAKEN FIRST

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
116	CRL.A. 173/2013 0103 2ND SOSA 886/2016 BEFORE	MURARI LAL DARJI STATE OF RAJASTHAN THROUGH P P	MUNESH BHARDWAJ-P PP-R
117	CRL.LV.A. 472/2017 0106	UNION OF INDIA SHRI MANNALAL JHALANI	SAMEER JAIN-P
FOR FRESH ADMISSION WITH STAY/BAIL			
118	CRL.A. 1869/2017 0113 STAY 5901/2017	PRITVI SINGH AND ORS STATE OF RAJASTHAN AND ANR	MANISH GUPTA-P ADITYA MATHUR-R
119	CRL.M.PET. 6521/2017 0204 STAY 6849/2017	CHANDU LAL MEENA AND ANR STATE OF RAJ AND ANR	PRADEEP SINGH-P
FOR HEARING			
120	CRL.A. 152/2014 0103 For : 4 Years, 5 Months & 25 Days.	SURESH STATE OF RAJASTHAN THROUGH PP	SANJAY KUMAR SHARMA-P GAJENDRA VYAS-P RAJENDRA SHARMA-P PP-R
121	CRL.A. 518/1993 0102	GIRVER SINGH STATE	S.S.NARUKA-P P.P.-R

Supplementary Causelist(Filterd)

Monday Dated : 11/12/2017

Court No :7

HON'BLE MR. JUSTICE G R MOOLCHANDANI

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS (438 CR.P.C.)			
70	CRL.M.(BAIL) 14779/2017 0201	KESHANTA AND ANR STATE OF RAJASTHAN THROUGH PP	NAWAL SINGH SIKARWAR-P P.P.-R D D KHANDELWAL-R SAMEER SHARMA/VISHNU-R
71	CRL.M.(BAIL) 15671/2017 0201	SURESH SINGH@PAPPU SINGH STATE OF RAJASTHAN THROUGH PP	SURESH DHENWAL-P P.P.-R
72	CRL.M.(BAIL) 15760/2017 0201	KESHANTA AND ANR STATE OF RAJASTHAN THROUGH PP	NAWAL SINGH SIKARWAR-P P.P.-R SAMEER SHARMA/VISHNU-R
73	CRL.M.(BAIL) 15814/2017 0201	JITENDRA BHAI BHAGWAN DAS GEHLOT STATE OF RAJASTHAN THROUGH PP	MANISH KUMAWAT-P S S HORA-P P.P.-R VIKAS JAIN-R
74	CRL.M.(BAIL) 16559/2017 0201	TOFIQ AND ORS STATE OF RAJASTHAN THROUGH PP	GIRISH KHANDELWAL-P P.P.-R
75	CRL.M.(BAIL) 16700/2017 0201	KARTAR SINGH AND ORS STATE OF RAJASTHAN THROUGH PP	RAHUL SINSINWAR-P P.P.-R
FOR ORDERS			
76	CRL.W. 451/2017 0113 STAY 5157/2017	MS NIKKI SHARMA AND ANR STATE OF RAJASTHAN THROUGH PP AND ORS	O P JHAJHRIA-P
77	CRL.A. 1866/2017 0113 U/S 14 A SC/ST ACT	VISHNU STATE OF RAJASTHAN THROUGH PP	RAJNEESH GUPTA/RAHUL SH.-P
78	CRL.A. 2005/2017 0113 U/A 14 A SC/ST ACT	JEETU SINGH STATE OF RAJASTHAN THROUGH PP	S R SAINI-P
79	CRL.A. 2165/2017 0113 U/A 14 A SC/ST ACT	DHANRAJ @ DHARMRAJ STATE OF RAJASTHAN THROUGH P P	SHAMSUDDIN ANSARI-P
FRESH ADMISSION WITH STAY/BAIL			
80	CRL.W. 398/2016 0113 SOS 374/2016	DINESH YOGI STATE OF RAJASTHAN THROUGH PP	ABDUL RAHIM KHAN-P SUMER SINGH-P
81	CRL.W. 629/2017 0113 SOS 617/2017	RESHAMPAL SINGH @ BOBBY STATE OF RAJASTHAN THROUGH P P	M ASLAM-P

Supplementary Causelist(Filterd)

Monday Dated : 11/12/2017

Court No :8

HON'BLE SMT. JUSTICE SABINA

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATIONS			
71	CRL.R. 1648/2017	STATE OF RAJASTHAN ZAKIR HUSSAIN @ MASTER	B N SANDU AAG-P
	0208 (LIMITATION) APPL 662/2017 STAY 5827/2017		
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED			
72	CRL.R. 1417/2017	MAKKHAN LAL SHARMA STATE OF RAJASTHAN AND ANR	P S RAJAWAT/AJIT SAHARAN-P RAJENDRA SINGH TANWAR-P
	0209 SOSR 414/2017		NAVEEN DHUWAN-R

Supplementary Causelist(Filtered)

Monday Dated : 11/12/2017

Court No :9

HON'BLE MR. JUSTICE ASHOK KUMAR GAUR

NOTE: 1.CASES LISTED IN SUPPLEMENTARY CAUSE LIST SHALL BE TAKEN FIRST

2. FRESH ADMISSION CASES IN DAILY CAUSE LIST WILL BE TAKEN
AFTER SUPPLEMENTARY CAUSE LIST.

3.THERE WILL BE NO ADJOURNMENT IN HEARING CASES.

ADVOCATES ARE REQUESTED TO PREPARE AND ARGUE THE OLD CASES

4 ADVOCATES, WHO ARE DESIROUS TO TAKE ADJOURNMENT, ARE
REQUESTED TO FURNISH WRITTEN REQUEST IN THIS REGARD TO THE
COURT MASTER, A DAY BEFORE THE DATE OF HEARING

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATION			
100	C.W. 7317/2017 0502 APPL 68267/2017 CMS 6623/2017	SULTAN SINGH AND ANR STATE (PUB HEALTH AN ENGG) ORS	TANVEER AHAMAD-P G S RATHORE-R SAURABH SARASWAT DY G C-R
101	C.W. 20045/2017 0515 APPL 71131/2017 CMS 17715/2017	DINESH CHAND UNION OF INDIA AND ORS	NITESH KUMAR GARG-P RAJNEESH GUPTA-R B.S.CHHABA A.S.G.-R
FOR FRESH ADMISSION WITH STAY			
102	C.W. 13015/2017 0515 CMS 11569/2017	PARMANAND STATE OF RAJ AND ORS	RAJ KUMAR SHARMA-P
103	C.W. 20626/2017 0515 CMS 18082/2017	MADAN LAL STATE OF RAJ AND ORS	SURENDRA MEEL-P
104	C.W. 22551/2017 0515 CMS 19666/2017	NIRANJAN SINGH RATHOUR AND ANR STATE OF RAJ AND ORS	SANDEEP KALWANIYA-P
105	C.W. 22553/2017 0515 CMS 19667/2017	BHUPENDRA KUMAR CHAUDHARY AND ORS STATE OF RAJ AND ORS	N K TIWARI-P
106	C.W. 22554/2017 0515 CMS 19668/2017	KAMLESH YADAV AND ORS STATE OF RAJ AND ORS	BALKISHAN SAINI VIKAS-P
107	C.W. 22556/2017 0515 CMS 19671/2017	DHARMARAJ SAINI AND ORS STATE OF RAJ AND ORS	SURENDRA MEEL MANIJENDAR-P
108	C.W. 22570/2017 0515 CMS 19682/2017	RAKESH KUMAR SHARMA AND ORS STATE OF RAJ AND ORS	RAJENDRA SINGH P C JAIN-P
109	C.W. 22597/2017 0515 CMS 19707/2017	AMITA KUMARI AND ORS STATE OF RAJ AND ORS	SHIV LAL MEENA KOMAL GIRI-P
110	C.W. 22655/2017 0515 CMS 19761/2017	MAN SINGH MEENA STATE OF RAJ AND ORS	PRABHATI LAL K C MEENA-P
111	C.W. 22660/2017 0515 CMS 19764/2017	SUBHASH KUMAR BAJIYA STATE OF RAJ AND ORS	SULTAN SINGH KURI-P
112	C.W. 22663/2017 0515 CMS 19768/2017	SATVANT SINGH STATE OF RAJ AND ORS	VIJAY POONIA ANIL KUMAR-P
113	C.W. 22664/2017 0515 CMS 19769/2017	SAIQA NAAZ R P S C AJMER AND ANR	R A KATTA M K DHAKAD-P

**Supplementary Causelist(Filterd)
Monday Dated : 11/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY			
114	C.W. 22667/2017 0515 CMS 19772/2017	NARENDRA KUMAR YADAV AND ANR STATE OF RAJ AND ORS	H S BIKARWAR K K SAHU-P
115	C.W. 22668/2017 0515 CMS 19773/2017	SURESH CHAND RUNDLA AND ORS STATE OF RAJ AND ORS	SANDEEP KALWANIYA-P
116	C.W. 22669/2017 0515 CMS 19774/2017	BABU LAL CHOUDHARY STATE OF RAJ AND ANR	RAGHUNANDAN SHARMA-P
117	C.W. 22671/2017 0515 CMS 19776/2017	VIJAY KUMAR MUWAL STATE OF RAJ AND ORS	SAMEER SHARMA-P
118	C.W. 22672/2017 0515 CMS 19777/2017	PREMCHAND STATE OF RAJ AND ORS	VIJAY POONIA ANIL KUMAR-P
119	C.W. 22674/2017 0515 CMS 19778/2017	RAKESH KUMAR AND ANR STATE OF RAJ AND ANR	MAHENDRA SHARMA-P
120	C.W. 22678/2017 0515 CMS 19782/2017	RAM CHARAN CHOUDHARY AND ORS STATE OF RAJ AND ORS	SURENDRA MEEL-P
121	C.W. 22693/2017 0515 CMS 19796/2017	NARENDRA SINGH AND ANR UNION OF INDIA AND ANR	KAPIL GUPTA R S SINSINWAR-P
122	C.W. 22699/2017 0515 CMS 19798/2017	SATYA JEET BIRDA DIRECTOR IBPS AND ANR	RAM PRATAP SAINI-P
123	C.W. 22738/2017 0515 CMS 19838/2017	AJAY KUMAR SHARMA STATE OF RAJ AND ORS	R D MEENA DINESH KUMAR-P
124	C.W. 22742/2017 0515 CMS 19841/2017	JAISHRI STATE (EDUCATION DEPARTMENT) ANR	SHASHI CHOUDHARY-P
125	C.W. 22744/2017 0515 CMS 19843/2017	DEEPAK SHARMA AND ANR STATE (EDUCATION DEPARTMENT) ORS	R K KASANA SUDESH KASANA-P
126	C.W. 22748/2017 0515 CMS 19846/2017	ROHITASHVA KUMAR GURJAR STATE OF RAJ AND ORS	BHUPENDRA KUMAR SHARMA-P
127	C.W. 22751/2017 0515 CMS 19848/2017	AMIT KUMAR AND ORS STATE OF RAJ AND ORS	SHASHI CHOUDHARY-P
128	C.W. 22753/2017 0515 CMS 19850/2017	JEETRAM GURJAR AND ANR STATE OF RAJ AND ORS	SHRIBHAN GURJAR PRAVEEN-P
129	C.W. 22755/2017 0515 CMS 19852/2017	NARENDRA KUMAR GUPTA AND ANR STATE OF RAJ AND ORS	RAVINDRA PALIWAL MANISH-P
130	C.W. 22757/2017 0515 CMS 19854/2017	ARUN KUMAR SHARMA AND ORS STATE OF RAJ AND ORS	RAJENDRA YADAV-P
131	C.W. 22759/2017 0515 CMS 19857/2017	HANSRAJ JAT AND ORS STATE OF RAJ AND ORS	R K KASANA SUDESH KASANA-P

Supplementary Causelist(Filtered)
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITH STAY				
132	C.W. 22762/2017 0515 CMS 19860/2017	ROHITASH KUMAR MEENA AND ORS STATE OF RAJ AND ORS	RAJENDRA SINGH P C JAIN-P	
133	C.W. 22767/2017 0515 CMS 19864/2017	BANWARI LAL SHARMA AND ORS STATE (EDUCATION DEPARTMENT) ORS	R K KASANA SUDESH KASANA-P	
134	C.W. 22770/2017 0515 CMS 19867/2017	SHRAWAN LAL SHARMA AND ORS STATE (EDUCATION DEPARTMENT) ORS	R K KASANA SUDESH KASANA-P	
135	C.W. 22774/2017 0515 CMS 19870/2017	SUNITA KUMARI GURJAR STATE (RURAL DEVELP & PANCHAYATI) ORS	KAILASH SHARMA-P	
136	C.W. 22776/2017 0515 CMS 19872/2017	KAILASH CHAND MEENA AND ORS STATE OF RAJ AND ORS	SURENDRA MEEL-P	
137	C.W. 22777/2017 0515 CMS 19873/2017	SANTOSH STATE OF RAJ AND ORS	D S BAGADIA-P	
138	C.W. 22780/2017 0515 CMS 19874/2017	RAJ KUMAR SHARMA AND ORS STATE (PANCHAYATI RAJ) ORS	RAM PRATAP SAINI-P	
139	C.W. 22782/2017 0502 CMS 19875/2017	SUSHMA SHARMA STATE OF RAJ AND ORS	AJATSHATRU MINA-P	
140	C.W. 22790/2017 0515 CMS 19879/2017	MADAN SINGH GURJAR AND ORS STATE (PANCHAYATI RAJ) ORS	RAM PRATAP SAINI-P	
141	C.W. 22792/2017 0515 CMS 19882/2017	NEMI CHAND JAT AND ORS STATE (PANCHAYATI RAJ) ORS	RAM PRATAP SAINI-P	
142	C.W. 22797/2017 0515 CMS 19886/2017	SITA MEENA STATE (RURAL DEVELP & PANCHAYATI) ORS	R D MEENA N P MEENA-P	
143	C.W. 22798/2017 0515 CMS 19887/2017	SAGAR KUMAR CHETIWAL UNION OF INDIA AND ORS	R D MEENA DINESH KUMAR-P	
FOR FRESH ADMISSION WITHOUT STAY				
144	C.W. 22772/2017 0515	KISHOR SINGH JADOAN AND ORS STATE OF RAJ AND ORS	DUSHYANT SINGH NARUKA-P	
ADMISSION WITH NOTICE SERVED- REPLY FILED				
145	C.W. 847/2014 0515 CMS 896/2014	RAM KHILADI SAINI STATE (LOCAL SELF DEP JANR)	DR PUSHPENDRA PAL SINGH-P MANOJ BHARDWAJ-P RAM BABU SHARMA-P	MANU BHARAGAVA-R
146	C.W. 10433/2014 0509 BEFORE STAY 9760/2014	RAM KISHORE SHARMA JAGATGURU RAMANANDCHARYA	GAURAV SHARMA-P	BHAGWAT SINGH CHOUDHARY-R B K SHARMA-R MAHENDRA SHAH V SHAH-R
147	C.W. 8755/2016 0502 CMS 7876/2017	KAJOD SINGH &ORS STATE OF RAJ AND ORS	KAMAL KANT SHARMA-P	AASHISH SHARMA-R M F BAIG-R

Supplementary Causelist(Filterd)
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY FILED			
148	C.W. 14635/2016	SANJANA SINGH HOLKAR STATE (IRRIGATION DEPT) ANR	ANOOP DHAND O P DHAND-P SANJEEV SINGHAL DY G C-R MR. SANDEEP MAHESHWARI-R MR. SANJEEV SINGHAL-R
0516	CMS 12976/2016		

Supplementary Causelist(Filtered)

Monday Dated : 11/12/2017

Court No :11

HON'BLE MR. JUSTICE BANWARI LAL SHARMA

NOTE: 1-CASES LISTED IN SUPPLEMENTARY CAUSE LIST SHALL BE TAKEN FIRST

2 IF ANY DOCUMENT IS BEING SUBMITTED BY THE PARTY OR HIS
COUNSEL SAME MAY BE SUBMITTED BEFORE THE OFFICE WELL IN ADVANCE
NO DOCUMENT WILL BE ENTERTAINED DIRECTLY BY THE COURT AT THE
TIME OF HEARING

3 THE COUNSEL SEEKING ADJOURNMENT THROUGH LEAVE NOTE MUST
GIVE ADVANCE INTIMATION TO THE BENCH CLERK AND TO THE OPPOSITE
COUNSEL ABOUT THEIR INTENTION TO SEEK ADJOURNMENT

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - DEFECT CASES			
121	C.M.A. 4289/2017 1700 APPL 26790/2017 CMCC 2862/2017	THE ORIENTAL INSURANCE CO LTD SHARDA PRASAD ALIAS SARDAR PRASAD &ORS	R P VIJAY/SUNIL VIJAY-P
FOR ORDERS ON INTERIM APPLICATIONS			
122	C.M.A. 4307/2017 1700 APPL 42685/2017	THE ORIENTAL INSURANCE CO LTD SMT SAROJ DEVI AND ORS	R P VIJAY/SUNIL VIJAY-P ANSHUMAN SAXENA-R RAM SINGH RATHORE-R
FOR FRESH ADMISSION WITH STAY/BAIL			
123	C.M.A. 5004/2017 1700 STAY 3529/2017	UNITED INDIA INSURANCE CO LTD SMT PHOOLWATI AND ORS	PRITAM BIJLANI-P
With			
124	C.M.A. 4905/2017 1700	SMT PHOOLWATI AND ORS SURESH AND ANR	S S NIRWAN-P
125	C.M.A. 6163/2017 4000 STAY 4431/2017	SMT PARVATI DEVI SHRI HAJARI AND ORS	SHOBHIT TIWARI-P
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED			
126	C.M.A. 6270/2017 1504	IFFCO TOKIO GENERAL INSURANCE CO LTD SMT GOBRI BAI AND ORS	VIRENDRA AGRAWAL-P

Supplementary Causelist(Filterd)

Monday Dated : 11/12/2017

Court No :13

HON'BLE MR. JUSTICE KAILASH CHANDRA SHARMA

10.30 AM TO 01.00PM

02.00 PM TO 04.30 PM

S.No.	Case Type /No	Title of The Case	Name of Advocate
HEARING			
1	C.IInd.APPL 493/1996 3900	JAGDISH MUNICIPAL COUNCIL & ORS	K.K.SHARMA-P ASHWANI CHOBISA-P JITENDRA SHARMA-P MANOJ SHARMA-R MRS ALANKRITA SHARMA-R
2	C.IInd.APPL 301/1997 3900	GANESHI LAL R S R T C & ORS	Y C SHARMA-P R D RASTOGI-R ADITYA MATHUR-R R K MATHUR-R
3	C.IInd.APPL 483/1997 3900	NATHMAL & ORS KANA RAM & ORS	N K MALOO-P M A KHAN-R
4	C.IInd.APPL 37/1998 3900	JERNAIL SINGH RAJ SPORT COUNCIL	BAL TEJ SINGH-P M C JAIN-P B K SHARMA-R B.K.SHARMA-R NALIN G NARAIN-R POOJA MITTAL-R S C MITTAL-R S.K.PAREEK-R
5	C.IInd.APPL 250/1998 3900	BHANWAR LAL RAM KALYAN & ORS	K K SHARMA-P J.P.GOYAL-R
6	C.IInd.APPL 272/1998 3900	RAJENDRA PRASAD MOHD. ISHAQ	S C GUPTA-P M.M.RANJAN-R
7	C.IInd.APPL 347/1998 3900	MST NATHI & ORS HANUMAN SAHAI & ORS	M M RANJAN-P BHARAT SAINI-R AJAY TANTIA-R R.K.MATHUR-R
8	C.IInd.APPL 407/1998 3900	STATE BANK OF BIKANER & JAIPUR GHEESA RAM	N C GOYAL-P G C GARG/ALOK GARG-P S.D.SHARMA,A.K.SHARMA-R
9	C.IInd.APPL 476/1998 1103	RAM DAYAL KISHAN LAL & ORS	M M RANJAN-P M.S.GUPTA-R A N GUPTA-R
10	C.IInd.APPL 528/1998 0502	BHOOP SINGH STATE & ORS	MAHENDRA SHAH-P M SHAH-P ISHWAR JAIN-R PARIKSHIT SINGH-R
11	C.IInd.APPL 530/1998 3900	MANDIR SHRI HANUMAN JI SHRI KISHAN & ORS	P C JAIN,K.K.JAIN-P G.C.SAINI,MANOJ BHARDWAJ-P SHYAM ARYA-R R.S.BHATI-R RAM SWAROOP (SELF)-R
With			
12	C.IInd.APPL 570/1998 3900	MANDIR SHRI HANUMAN JI THE ASSTT ENGINEER P W D	P C JAIN-P SHYAM ARYA, G A-R DR A S KHANGAROT(DY G C)-R GOVT. ADVOCATE-R
13	C.IInd.APPL 645/1998 3900	RAM GOPAL PREM NARAIN	SMT KAMLA JAIN-P RAJESH MOOTHA-R

**Supplementary Causelist(Filterd)
Monday Dated : 11/12/2017**

S.No.	Case Type /No	Title of The Case		Name of Advocate
HEARING				
14	C.IInd.APPL 58/1999	HOME SECRETARY HOME DEPTT & OR GIRDHARI LAL	R.K.MATHUR,V.LODHA-P DR A S KHANGAROT(DY G C)-P	C M VERMA-R ARVIND KULHAR-R B S RAJAWAT(DY GC)-R C P SHARMA-R L K SHARMA-R M.C.SHARMA-R MANSINGH GUPTA,A.N.GUPTA-R P.C.SHAH-R RAJ KAMAL GAUR-R
	0502			
15	C.IInd.APPL 102/1999	RAM LAL SHUSHIL KUMAR & ORS	M.M.RANJAN,S.B.VAISH-P	A.K.BHANDARI ,N.K.JOSHI-R AJEET BHANDARI-R ANOOP DHAND-R RAJENDRA PRASAD AAG-R SADHANSHU JOSHI-R SANJAY JOSHI-R
	3900			
16	C.IInd.APPL 387/1999	BHAWROO KHAN M C BOARD FATEHPUR & ORS	P.RASTOGI,SHREE SWAMI-P P.RASTOGI,SHREE SWAMI-P	V.D.GATHALA-R DEEN DAYAL SHARMA-R V D GATHALA-R
	3900			
With				
17	C.IInd.APPL 325/1998	MAQBOOL M C BOARD FATEHPUR & ORS	P.RASTOGI,SHREE SWAMI-P	
	3900			

Supplementary Causelist(Filtered)
Monday Dated : 11/12/2017
Court No :16
HON'BLE MR. JUSTICE PANKAJ BHANDARI

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS (439 CR.P.C.)			
104	CRL.M.(BAIL) 13561/2017 0202	SHAIENDRA PAL SINGH STATE OF RAJASTHAN THROUGH PP	NITIN KUMAR SHARMA-P P.P.-R
105	CRL.M.(BAIL) 16581/2017 0202	NANCHURAM STATE OF RAJASTHAN THROUGH PP	OM PRAKASH KHARRA-P P.P.-R
With			
106	CRL.M.(BAIL) 16670/2017 0202	MANOJ@VINOD STATE OF RAJASTHAN THROUGH PP	K K BHINDA/ATAR SINGH-P P.P.-R
107	CRL.M.(BAIL) 16663/2017 0202	SUBE SINGH AND ANR STATE OF RAJASTHAN THROUGH PP	SHYAM BIHARI GAUTAM-P P.P.-R
108	CRL.M.(BAIL) 16664/2017 0202	RAJENDRA SINGH STATE OF RAJASTHAN THROUGH PP	SHYAM BIHARI GAUTAM-P P.P.-R

Supplementary Causelist(Filterd)

Monday Dated : 11/12/2017

Court No :18

HON'BLE MR. JUSTICE SANJEEV PRAKASH SHARMA

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - DEFECT CASES			
178	C.W. 22510/2017 0510	SANGEETA MEENA STATE (EDUCATION DEPARTMENT) ORS	DILEEP SINSINWAR-P
FOR ORDERS - ON INTERIM APPLICATIONS			
179	C.W. 1809/2017 0521 APPL 52149/2017 SENIOR CITIZEN STAY 1655/2017	KHEM CHAND SANWARIA JAIPUR NAGAR NIGAM AND ORS	RAJESH RAJKUMAWAT-P RISHI PAL AGARWAL ADD G C-R MANU BHARGAVA-R NAINA SARAF-R NAINA SARAF ADV.-R
FOR FRESH ADMISSION- WITH STAY/BAIL			
180	C.W. 22129/2017 0506 CMS 19329/2017	RAM NARAYAN MEENA STATE OF RAJ AND ORS	A R MEENA-P
181	C.W. 22131/2017 0506 CMS 19331/2017	CHATRU LAL MEENA STATE OF RAJ AND ORS	A R MEENA-P
182	C.W. 22132/2017 0506 CMS 19332/2017	SURYA PRAKASH KASOTIYA STATE OF RAJ AND ORS	A R MEENA-P
183	C.W. 22133/2017 0506 CMS 19333/2017	MUKESH KUMAR JHARWAL STATE OF RAJ AND ORS	A R MEENA-P
184	C.W. 22574/2017 0510 CMS 19687/2017	CHAMPA LAL SONI STATE (EDUCATION DEPARTMENT) ORS	VANDANA SHARMA-P
185	C.W. 22576/2017 0510 CMS 19690/2017	RAJENDER SINGH STATE (EDUCATION DEPARTMENT) ORS	VANDANA SHARMA-P
186	C.W. 22593/2017 0510 CMS 19702/2017	SMT BHANWARI MOGA STATE OF RAJ AND ORS	ASGAR KHAN-P
187	C.W. 22601/2017 0523 CMS 19712/2017	MURARI LAL SANWARIYA AND ORS STATE OF RAJ AND ORS	RAVI MEENA-P
188	C.W. 22602/2017 0523 CMS 19714/2017	RAMESH CHAND STATE OF RAJ AND ORS	S N MEENA NARENDRA MEENA-P
189	C.W. 22603/2017 0507 CMS 19715/2017	AJAY SINGH STATE OF RAJ AND ORS	S N MEENA NARENDRA MEENA-P
FOR FRESH ADMISSION- WITHOUT STAY/BAIL			
190	C.W. 19468/2017 0507 SENIOR CITIZEN	GHANSHYAM SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
191	C.W. 19469/2017 0507 SENIOR CITIZEN	HANUMAN PRASAD SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
192	C.W. 19470/2017 0507 SENIOR CITIZEN	ISHWAR SINGH BHATI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P

**Supplementary Causelist(Filterd)
Monday Dated : 11/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION- WITHOUT STAY/BAIL			
193	C.W. 19473/2017 0507 SENIOR CITIZEN	MOOLCHAND UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
194	C.W. 19474/2017 0507 SENIOR CITIZEN	NIRANJAN LAL SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
195	C.W. 19488/2017 0507 SENIOR CITIZEN	KAILASH KAMATI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
196	C.W. 19559/2017 0507 SENIOR CITIZEN	NARPAT SINGH KACHHAWA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
197	C.W. 19560/2017 0507 SENIOR CITIZEN	ISHWAR SINGH CHAUHAN UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
198	C.W. 20258/2017 0507 SENIOR CITIZEN	JANARDAN PRASAD UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
199	C.W. 20260/2017 0507 SENIOR CITIZEN	SAJJAN SINGH UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
200	C.W. 20262/2017 0507 SENIOR CITIZEN	G K BASSI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
201	C.W. 20264/2017 0507 SENIOR CITIZEN	JAI SINGH KUMPAWAT UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
202	C.W. 20266/2017 0507 SENIOR CITIZEN	BHARAT BHUSHAN UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
203	C.W. 20269/2017 0507 SENIOR CITIZEN	GHANSHYAM THAWANI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
204	C.W. 20282/2017 0507 SENIOR CITIZEN	SURESH CHAND SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
205	C.W. 20283/2017 0507 SENIOR CITIZEN	YAD RAM PATNWAL UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
206	C.W. 20284/2017 0507 SENIOR CITIZEN	RAM SWAROOP UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
207	C.W. 20285/2017 0507 SENIOR CITIZEN	R S SAXENA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
208	C.W. 20286/2017 0507 SENIOR CITIZEN	B L JALUTHARIA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
209	C.W. 20287/2017 0507 SENIOR CITIZEN	BABU LAL UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
210	C.W. 20349/2017 0507 SENIOR CITIZEN	ROOP NARAYAN SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P

Supplementary Causelist(Filtered)
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION- WITHOUT STAY/BAIL			
211	C.W. 20350/2017 0507 SENIOR CITIZEN	WALIDAD KHAN PATHAN UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
212	C.W. 20351/2017 0507 SENIOR CITIZEN	BHAGU RAM UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
213	C.W. 20352/2017 0507 SENIOR CITIZEN	MOOLCHAND SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
214	C.W. 20353/2017 0507 SENIOR CITIZEN	BALRAM KISHAN UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
215	C.W. 20354/2017 0507 SENIOR CITIZEN	MANOHAR LAL CHOUHAN UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
216	C.W. 20355/2017 0507 SENIOR CITIZEN	DEEN DAYAL SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
217	C.W. 20356/2017 0507 SENIOR CITIZEN	ANIL KUMAR GUPTA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
218	C.W. 20357/2017 0507 SENIOR CITIZEN	HUKUM CHAND UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
219	C.W. 20362/2017 0507 SENIOR CITIZEN	SMT TARA DEVI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
220	C.W. 20364/2017 0507 SENIOR CITIZEN	MAN MOHAN SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
221	C.W. 20365/2017 0507 SENIOR CITIZEN	JASWANT KUMAR SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
222	C.W. 20366/2017 0507 SENIOR CITIZEN	HARDEEP SINGH BEDI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
223	C.W. 20367/2017 0507 SENIOR CITIZEN	KISHIN LAL JONWAL UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
224	C.W. 20370/2017 0507 SENIOR CITIZEN	RAM KISHORE VERMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
225	C.W. 20371/2017 0507 SENIOR CITIZEN	HARI OM VISHWAKARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
226	C.W. 20373/2017 0507 SENIOR CITIZEN	SHYAM SUNDER UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
227	C.W. 20374/2017 0507 SENIOR CITIZEN	PREM KUMAR MOTIHAR UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
228	C.W. 20375/2017 0507 SENIOR CITIZEN	MADAN LAL SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P

**Supplementary Causelist(Filterd)
Monday Dated : 11/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION- WITHOUT STAY/BAIL			
229	C.W. 20376/2017 0507 SENIOR CITIZEN	KAILASH CHAND UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
230	C.W. 20380/2017 0507 SENIOR CITIZEN	KAILASH CHAND UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
231	C.W. 20382/2017 0507 SENIOR CITIZEN	BANSI LAL VERMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
232	C.W. 20386/2017 0507 SENIOR CITIZEN	A K DUBEY UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
233	C.W. 20387/2017 0507 SENIOR CITIZEN	RAM KISHAN SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
234	C.W. 20388/2017 0507 SENIOR CITIZEN	ROOP NARAYAN SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
235	C.W. 20389/2017 0507 SENIOR CITIZEN	KALU RAM UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
236	C.W. 20391/2017 0507 SENIOR CITIZEN	PANNA SINGH RAWAT UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
237	C.W. 20392/2017 0507 SENIOR CITIZEN	KALTON JACKSON U O I AND ORS	SUNIL KUMAR SINGH-P
238	C.W. 20394/2017 0507 SENIOR CITIZEN	HARI SHANKAR KUMAWAT UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
239	C.W. 20437/2017 0507 SENIOR CITIZEN	DURGA PRASAD JHALA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
240	C.W. 20462/2017 0507 SENIOR CITIZEN	RAMDEEN RAWAT UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
241	C.W. 20467/2017 0507 SENIOR CITIZEN	K K ROY UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
242	C.W. 20473/2017 0507 SENIOR CITIZEN	ASHOK KUMAR GUPTA U O I AND ORS	SUNIL KUMAR SINGH-P
243	C.W. 20477/2017 0507 SENIOR CITIZEN	DALUAT MULCHANDANI U O I AND ORS	SUNIL KUMAR SINGH-P
244	C.W. 20481/2017 0507 SENIOR CITIZEN	VIRENDRA KUMAR RANIWAL UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
245	C.W. 20485/2017 0507 SENIOR CITIZEN	PREM CHAND DANGARA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
246	C.W. 22447/2017 0523 SENIOR CITIZEN	GOVIND SAHAI MAHESHWARI AND ANR STATE OF RAJ AND ORS	AJAY GUPTA KAVITA-P

**Supplementary Causelist(Filterd)
Monday Dated : 11/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION- WITHOUT STAY/BAIL			
247	C.W. 2826/2015 0509	SAHADEV TANWAR STATE (FINANCE DEPARTMENT)ANR	ANUDYUTI MAITRA-P RISHIPAL AGARWAL-R
With			
248	C.W. 2825/2015 0509	SITARAM PAREEK STATE (FINANCE DEPARTMENT)ANR	ANUDYUTI MAITRA-P
With			
249	C.W. 2833/2015 0509	SUMESH CHANDRA BHATNAGAR THROUGH LR STATE (FINANCE DEPARTMENT)ANR	ANUDYUTI MAITRA-P ANUDYUTI MAITRA-P RISHI PAL AGARWAL DY G C-R AAG AASHISH SHARMA-R
With			
250	C.W. 2883/2015 0509	RADHA MOHAN VERMA STATE (FINANCE DEPARTMENT)ANR	ANUDYUTI MAITRA-P RISHI PAL AGARWAL ADD G C-R
With			
251	C.W. 3361/2015 0509	VIMLA SHANKER SINGH STATE (FINANCE DEPARTMENT)ANR	ANUDYUTI MAITRA-P RISHI PAL AGARWAL DY G C-R AAG AASHISH SHARMA-R
With			
252	C.W. 3437/2015 0521	KEDAR NATH GOYAL STATE (FINANCE DEPARTMENT)ANR	ANUDYUTI MAITRA-P RISHI PAL AGARWAL DY G C-R AAG AASHISH SHARMA-R
With			
253	C.W. 3474/2015 0521	BRIJ GOPAL SHARMA STATE (FINANCE DEPARTMENT)ANR	ANUDYUTI MAITRA-P RISHI PAL AGARWAL ADD G C-R AAG AASHISH SHARMA-R
With			
254	C.W. 14389/2015 0509	DINESH CHANDRA SHARMA STATE (FINANCE DEPARTMENT)ORS	ANUDYUTI MAITRA-P RISHI PAL AGARWAL ADD G C-R AAG AASHISH SHARMA-R
With			
255	C.W. 14390/2015 0509	NARENDER SINGH PARIHAR STATE (FINANCE DEPARTMENT)ORS	ANUDYUTI MAITRA-P RISHI PAL AGARWAL ADD G C-R AAG AASHISH SHARMA-R ANUDYUTI MAITRA-R
With			
256	C.W. 14391/2015 0521	MR NARENDRA KUMAR AGARWAL STATE (FINANCE DEPARTMENT)ORS	ANUDYUTI MAITRA-P RISHI PAL AGARWAL ADD G C-R

Supplementary Causelist(Filtered)
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION- WITHOUT STAY/BAIL			
With 257	C.W. 14522/2015	MR SATYAPRAKASH SANGHI STATE (FINANCE DEPARTMENT)ORS	ANUDYUTI MAITRA-P RISHI PAL AGARWAL ADD G C-R AAG AASHISH SHARMA-R
	0521		
With 258	C.W. 14910/2015	C P VINAYAK STATE (FINANCE DEPARTMENT)ORS	ANUDYUTI MAITRA-P RISHI PAL AGARWAL ADD G C-R AAG AASHISH SHARMA-R
	0521		
With 259	C.W. 14911/2015	GOPALJI SINGH STATE (FINANCE DEPARTMENT)ANR	ANUDYUTI MAITRA-P RISHI PAL AGARWAL DY G C-R AAG AASHISH SHARMA-R
	0521		
260	C.W. 16856/2017	ASHOK KUMAR MEHRA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
	0507		
With 261	C.W. 16822/2017	SMT SHASHI GOYAL UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
	0507		
With 262	C.W. 16823/2017	JITENDRA SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
	0507		
With 263	C.W. 16824/2017	RAKESH BAIJAL UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
	0507		
With 264	C.W. 16825/2017	ASHOK KUMAR UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
	0507		
With 265	C.W. 16826/2017	S S JYOTIANA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
	0507		
With 266	C.W. 16827/2017	M P MATHUR UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
	0507		
With 267	C.W. 16829/2017	HIRALAL SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
	0507		
With 268	C.W. 16830/2017	SHEKHAR CHAND CHATURVEDI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
	0507		
With 269	C.W. 16831/2017	ARJUN LAL JASORIA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
	0507		

Supplementary Causelist(Filterd)
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
With 270	C.W. 16832/2017 0507	MAHESH CHAND SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 271	C.W. 16833/2017 0507	VIRUMAL GIANCHANDANI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 272	C.W. 16834/2017 0507	SURESH CHAND SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 273	C.W. 16835/2017 0507	MOHAN SINGH RATHORE UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 274	C.W. 16836/2017 0507	MOHAN LAL SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 275	C.W. 16837/2017 0507	BHANWAR LAL SANKHLA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 276	C.W. 16838/2017 0507	C D SHRAMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 277	C.W. 16839/2017 0507	H C BANSAL UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 278	C.W. 16840/2017 0507	K K SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 279	C.W. 16841/2017 0507	TEJ PAL SINGH UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 280	C.W. 16842/2017 0507	TRILOK CHAND SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 281	C.W. 16843/2017 0507	MOOL CHAND NEHRA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 282	C.W. 16844/2017 0507	UDAI KUMAR CHOUGULA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 283	C.W. 16845/2017 0507	CHAND MAL JALUTHARIA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P

Supplementary Causelist(Filtered)
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION- WITHOUT STAY/BAIL			
With 284	C.W. 16857/2017 0507	SUNIL KUMAR UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 285	C.W. 16858/2017 0507	AMRIT KUMAR SINGHAL UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 286	C.W. 16859/2017 0507	K V SINGH UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 287	C.W. 16860/2017 0507	A K GOYAL UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 288	C.W. 16861/2017 0507	ASHOK KEHMCHANDANI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 289	C.W. 16862/2017 0507	SMT SUGAN JANGID UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 290	C.W. 16863/2017 0507	BHOPAL SINGH SHEKHAWAT UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 291	C.W. 16864/2017 0507	RAKESH GUPTA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 292	C.W. 16865/2017 0507	JAI GOPAL UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 293	C.W. 16866/2017 0507	RAM BILASH UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 294	C.W. 16867/2017 0507	DINESH CHAND JHA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 295	C.W. 16868/2017 0507	O P ARORA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 296	C.W. 16869/2017 0507	PRAMOD KUMAR SHRIVASTAVA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 297	C.W. 16870/2017 0507	POKAR RAM BHOBHARIA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P

Supplementary Causelist(Filtered)
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
With 298	C.W. 16871/2017 0507	SHIVCHARAN SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 299	C.W. 16872/2017 0507	LAXMAN SINGH SOLANKI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 300	C.W. 16873/2017 0507	RAMESH CHANDRA MANTRI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 301	C.W. 16874/2017 0507	RAMKRISHAN WATUMAL JETHWANI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 302	C.W. 16875/2017 0507	JAGDISH PRASAD KACHHAWA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 303	C.W. 16876/2017 0507	JAI KISHAN ARJANI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 304	C.W. 16877/2017 0507	PRAHALAD RAI SONI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 305	C.W. 16878/2017 0507	GURUDEEP SINGH UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 306	C.W. 16879/2017 0507	SAMUEL SOHAN SINGH UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 307	C.W. 16880/2017 0507	A K ASSUDANI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 308	C.W. 16881/2017 0507	SATYA NARAIN MAHESHWARI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 309	C.W. 16882/2017 0507	RATAN KANT PADGIL UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 310	C.W. 16883/2017 0507	RAMJAS POKHRA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 311	C.W. 17835/2017 0507	HANUMAN SINGH UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P

Supplementary Causelist(Filterd)
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
With 312	C.W. 17836/2017 0507	G K SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 313	C.W. 17837/2017 0507	S N GAURAV UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 314	C.W. 17841/2017 0507	HARI SHANKAR UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 315	C.W. 18562/2017 0507	DAULAT RAM SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 316	C.W. 18563/2017 0507	RAM CHANDER SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 317	C.W. 18564/2017 0507	RAMESH CHAND SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 318	C.W. 18565/2017 0507	OM PRAKASH AIRUN UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 319	C.W. 18566/2017 0507	NAVEEN KUMAR GUPTA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 320	C.W. 18567/2017 0507	CHHOTE LAL UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 321	C.W. 18568/2017 0507	CHUNNILAL UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 322	C.W. 18688/2017 0507	ABDUL WAHID ANSARI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 323	C.W. 18766/2017 0507	S N CHOUHAN UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 324	C.W. 18825/2017 0507	SITA RAM UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 325	C.W. 19050/2017 0507	RAJENDRA PRASAD MATHUR UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P

Supplementary Causelist(Filtered)
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION- WITHOUT STAY/BAIL			
With 326	C.W. 19051/2017 0507	RAMZAN ALI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 327	C.W. 19052/2017 0507	BALU RAM SAMBHRIA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 328	C.W. 19061/2017 0507	R C YADAV UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 329	C.W. 19098/2017 0507	N S VERMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 330	C.W. 19099/2017 0507	Y K TYAGI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 331	C.W. 19100/2017 0507	SOHAN SINGH RAWAT UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 332	C.W. 19117/2017 0507	SUBHASH CHAND SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 333	C.W. 19131/2017 0507	SHIV NARAYAN MATHUR UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P REKHA DIXIT-P
With 334	C.W. 19220/2017 0507	P C JAIN UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 335	C.W. 19459/2017 0507	KISHAN SINGH CHOUHAN UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 336	C.W. 19463/2017 0507	GANGA RAM UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 337	C.W. 19464/2017 0507	MOHAN LAL PALIWAL UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 338	C.W. 19556/2017 0507	SURYA DEV SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P

Supplementary Causelist(Filtered)
Monday Dated : 11/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION- WITHOUT STAY/BAIL				
With				
339	C.W. 19557/2017 0507	MEHENDRA KUMAR SEN UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P	
With				
340	C.W. 19558/2017 0507	AMAR CHAND SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P	
341	C.W. 19471/2017 0507	R K BHARDWAJ UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P	
342	C.W. 19472/2017 0507	TRILOK CHAND UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P	
343	C.W. 19489/2017 0507	KISHAN LAL UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P	
344	C.W. 19561/2017 0507	GHANSHYAM BHATI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P	
345	C.W. 20265/2017 0507	SMT SANGH MITRA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P	
346	C.W. 20268/2017 0507	MEERA DEVI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P	
347	C.W. 20448/2017 0507	BRAHMANAND SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P	
348	C.W. 22577/2017 0510	HARISH CHAND STATE OF RAJ AND ORS	N K TIWARI-P	
349	C.W. 22582/2017 0510	VINITA DEVI STATE (PANCHAYATI RAJ) ORS	T C VYAS H K VYAS-P	
350	C.W. 22585/2017 0510	GANGARAM STATE (PANCHAYATI RAJ) ORS	T C VYAS H K VYAS-P	
351	C.W. 22589/2017 0510	MANOJ KUMAR MEENA STATE (PANCHAYATI RAJ) ORS	T C VYAS H K VYAS-P	
FOR ADMISSION - NOTICE SERVED REPLY NOT FILED				
352	C.W. 14397/2015 0509	JYOTI SWAROOP MATHUR THROUGH LRS U O I AND ANR	S P MATHUR-P	VIKAS SONI-R
353	C.W. 15541/2017 0522 CMS 13732/2017	DR RAVIDAYAL GUPTA STATE (MEDICAL & HEALTH) ORS	C S SHARMA-P	MR. SANJAYSHARMA GC-R
FOR ADMISSION - NOTICE SERVED REPLY FILED				
354	C.W. 15061/2017 0509 SENIOR CITIZEN	DR RAMESH KUMAR GUPTA UNIVERSITY OF RAJASTHAN & ANR	DR SAUGATH ROY-P	ALANKRITA SHARMA-R AAG AASHISH SHARMA-R
355	C.W. 3647/2001 0509 CMS 3723/2001	RAMBUX JAT AJMER VIDYUT VITRAN NIGAM LTD.	YOGESH KUMAR SHARMA-P DINESH SHUKLA-P	VIKRANT GUPTA-R RITWICK DAVE-R

**Supplementary Causelist(Filterd)
Monday Dated : 11/12/2017**

S.No.	Case Type /No	Title of The Case		Name of Advocate
FOR ADMISSION - NOTICE SERVED REPLY FILED				
356	C.W. 16977/2011	SMT SHAIL BHARDWAJ STATE (EDUCATION EDUCATION)ORS	D K BHARDWAJ-P	RISHI PAL AGARWAL ADD G C-R PARIKSHIT SINGH DY G C-R
	0509			
357	C.W. 17047/2011	SMT SHEO BAI PRINCIPAL SECRETARY EDU ORS	MANOJ BHARDWAJ-P	PRIYANKA PAREEK DY GC-R MR. PARIKSHIT SINGH-R RISHIPAL AGARWAL-R
	0519			
358	C.W. 2536/2015	DR SHANKAR PURUSHWANI STATE OF RAJ AND ORS	L M BHARDWAJ REKHA-P	MR SANJAY SHARMA-R
	0522			
359	C.W. 3501/2015	SHARWAN LAL STATE (AGRICULTURE DEP)ANR	RAJENDRA VAISH-P	MANJU JOSHI ADD G C-R
	0521			
With				
360	C.W. 1238/2013	DWARIKA PRASAD GUPTA ORS STATE (AGRICULTURE DEP)ORS	RAJENDRA VAISH-P	PRADEEP KALWANIA-R MANJU JOSHI ADD G C-R
	0516			

Supplementary Causelist(Filtered)
Monday Dated : 11/12/2017
Court No :19
HON'BLE MR. JUSTICE ALOK SHARMA

NOTE: 1.CASES LISTED IN SUPPLEMENTARY CAUSE LIST SHALL BE TAKEN FIRST

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION-NOTICE SERVED REPLY NOT FILED			
80	C.W. 11863/2017 0703 AS A FIRST CASE CMS 10605/2017 SENIOR CITIZEN	SHIV KUMAR SHARMA SMT CHHOTA DEVI TANK AND ORS	SARANSH SAINI SUMAN-P O P MISHRA-P ASHISH JOSHI-R AMIT SONI-R
FOR FRESH ADMISSION- WITH STAY			
81	C.W. 21258/2017 5300 CMS 18611/2017 SENIOR CITIZEN	DR MRS MASUMA AKHATAR CHAIRMAN JVVNL AND ORS	ASLAM KHAN-P ABHISEK SHARMA-R
82	C.W. 22504/2017 2612 CMS 19631/2017	NIRMALA GIRLS SR SEC SCHOOL & ANR C B S E	AJEET BHANDARI-P M S RAGHAV-R
FOR ORDERS			
83	C.W. 19365/2017 2204 CMS 17159/2017	SUNITA VYAS RAJENDRA VIJAY AND ORS	V K TAMOLIYA AJIT MALOO-P
84	C.W. 21028/2017 4300 CMS 18424/2017	LAXMINARAYAN KUMAWAT RAMDAYAL KUMAWAT AND ORS	DINESH KUMAR JAIN-P
FOR ORDERS - ON INTERIM APPLICATION			
85	C.W. 11112/2016 4300 APPL 15105/2017 CMS 9986/2016	BRIJMOHAN RATHORE JASWINDER SINGH	VIPIN SHARMA-P GOVIND CHOUDHARY-R MOHAN CHOUDHARY-R S S HORA-R
86	C.W. 330/2017 2609 APPL 53338/2017	MAHARISHI ARVIND UNIVERSITY CENTRAL COUNCIL OF INDIAN MEDICINE ORS	R K DAGA ANURAG K-P SHALINI SHARMA-R AASHISH KUMAR-R G S GILL AAG-R G S GILL AAG H KANDPAL-R M D AGARWAL-R PARIKSHIT SINGH DY G C-R RAJDEEPAK RASTOGI ASG-R S K GUPTA AAG-R SHALINI SHARMA-R
87	C.W. 5168/2017 4300 APPL 67878/2017 CMS 4728/2017	STATE OF RAJ AND ANR M/S MASTER CONSTRUCTION ENGINEERS	SANJEEV SINGHAL DY G C-P VINEET MEHTA-R
With			
88	C.W. 4428/2017 1200 APPL 67472/2017 CMS 4008/2017	STATE OF RAJ AND ANR M/S MASTER CONSTRUCTION ENGINEERS	SANJEEV SINGHAL DY G C-P VINEET MEHTA-R
With			
89	C.W. 5152/2017 1200 APPL 67875/2017 CMS 4716/2017	STATE OF RAJ AND ANR M/S MASTER CONSTRUCTION ENGINEERS	SANJEEV SINGHAL DY G C-P VINEET MEHTA-R

**Supplementary Causelist(Filterd)
Monday Dated : 11/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS - ON INTERIM APPLICATION				
With				
90	C.W. 5169/2017 4300 APPL 67893/2017 CMS 4729/2017	STATE OF RAJ AND ANR M/S MASTER CONSTRUCTION ENGINEERS	SANJEEV SINGHAL DY G C-P	
With				
91	C.W. 5170/2017 4300 APPL 67892/2017 CMS 4730/2017	STATE OF RAJ AND ANR M/S MASTER CONSTRUCTION ENGINEERS	SANJEEV SINGHAL DY G C-P	
92	C.W. 6208/2017 4300 APPL 54810/2017 CMS 5653/2017	BRIJ BEHARI SMT MOHANI DEVI	PRAKASH SHARMA-P	AKSHAT CHAUDHARY-R
FOR ADMISSION-NOTICE SERVED REPLY NOT FILED				
93	C.W. 20166/2017 0800 CMS 17811/2017 SENIOR CITIZEN	PRAHLAD RAI&ANR MADHUSUDANA ACHARYA&ORS	MAHENDRA GOYAL-P	NIRMAL KUMAR GOYAL-R NIRMAL KUMAR GOYAL-R
94	C.W. 19656/2017 4300 CMS 17368/2017	KANA RAM THROUGH HIS LRS AND ORS SHANTI LAL	PRAHLAD SHARMA-P	ANIL JAIN-R
FOR ADMISSION- NOTICE SERVED REPLY FILED				
95	C.W. 17794/2017 2612	AYUSH KHARE REGIONAL OFFICER	RAJ SHARMA-P	MR. M.S. RAGHAV, ADV.-R
FOR HEARING				
96	C.W. 16669/2016 2203	KHEM CHAND MEENA BALURAM MEENA &ORS	R K DAGA-P PREM CHAND DEWANDA-P	RAJNEESH GUPTA-R GAJENDRA SINGH RATHORE-R RAJNEESH GUPTA-R SUNITA PAREEK-R

Supplementary Causelist(Filtered)
Monday Dated : 11/12/2017
Court No :20
HON'BLE MR. JUSTICE PRAKASH GUPTA

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
92	C.IInd.APPL 583/1999 3900	PRATAP TEJA RAM	ARJUN KARNANI-P REASHM BHARGAVA-P	
93	C.Ist.Appl 776/2017 1704	BUNDI GOLDEN TRANSPORT CO SUNIL TRADERS AND ANR	DEEPAK PAREEK-P	
FOR ORDERS ON INTERIM APPLICATIONS				
94	C.IInd.APPL 337/2008 3900 APPL 29388/2017	RAMAKANT OZHA SMT KHERUNNISHA	J P GOYAL-P	B L AGRAWAL-R
95	RES.APPL. 103/2014 4201 APPL 41040/2017	STATE OF RAJ & ORS FIRM M/S R P GOYAL	SAURABH SARASWAT(DY GC)-P	
96	C.Ist.Appl 483/2016 3800 APPL 17381/2017	BAJRANG DAS ASHOK KUMAR AND ORS	R K DAGA-P RAJAT RANJAN-P	DEEPAK KHANDELWAL-R ABHI GOYAL-R
FOR FRESH ADMISSION - WITH STAY/BAIL				
97	C.IInd.APPL 390/2014 1805 STAY 2711/2014	KAILASH CHAND AND OTHERS PREM NARAYAN AND OTHERS	VIJAY GUPTA/AMIT GUPTA-P	MOHIT GUPTA-R
98	C.IInd.APPL 501/2017 3900 STAY 2925/2017	BUDDHO GIRRAJ AND ORS	TRIPURARI SHARMA-P	
99	C.IInd.APPL 612/2017 0800 STAY 3673/2017	UMARDIN JAMNA PRASAD ALIAS JUMMA THR LRS	USMAN KHAN/ZEESHAN KHAN-P	
100	C.IInd.APPL 762/2017 3900 STAY 4719/2017	BHAGWAN SAHAI RAMPAL KHATI	ANIL KUMAR SHARMA-P	
101	C.Ist.Appl 903/2017 2800 STAY 4686/2017	DEVI LAL THR LRS RAM CHANDRA AND ORS	BANWARI SHARMA/N N SHARMA-P	P S SIROHI-R